

Annexure - 7

Name of the Corporate Debtor: **Auro Gold Jewellery Private Limited**
Date of Commencement of CIRP: **18th November 2022**
List of Creditors as on: **21st January 2023**

List of operational creditors (Government dues)

Sl.No	Details of Claimant		Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party ?	% of voting share in CoC, if applic					
1	State Tax Authority- Ahmedabad	Gujarat	28-11-2022	12,28,59,042	12,24,90,293	secured	No	NA	-	-	-	3,68,749	The claim by the State Tax Authority, Ahmedabad is for the unpaid CST dues under Section 9 under the erstwhile CST Act, 1956 read with provisions of Gujarat Value Added Tax Act, 2002 and the same will be treated as Secured Operational Creditor by the virtue of the directions passed by the Hon'ble Supreme Court in the matter of the State Tax Officer vs. Rainbow Papers Limited.
-	-	-	-	12,28,59,042	12,24,90,293	-	-	-	-	-	-	3,68,749	-